

Annexure - 5

Name of Corporate debtor		Nami Steel Private Limited				Date of Commencement of Liquidation	23-04-2024		List of Stakeholders as on	12-08-2024					
List of operational creditors (Government dues)															
											Amount in Rs				
Sl.No	Details of Claimant			Details of Claim Received		Details of claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employess Provident Fund Organisation	Gujrat		29.05.2024	₹ 5,56,829.00	₹ 5,56,829.00	Unsecured			0.03%					Form C was submitted on 29.05.2024. The claim has been admitted in total.
2	Employees State Insurance Cor	Gujrat		23-05-2024	₹ 88,176.00	₹ 88,176.00	Unsecured			0.00%					The claim was admitted in total. As per the supporting documents submitted by the Creditor
3	Central Goods and Service Tax	Gujrat		21-05-2024	₹ 17,99,95,000.00	₹ 17,99,95,000.00	Unsecured			10.12%					The claim is based upon 2 orders. The first order-in-original No. 51/ADC/MR/2021-22 has been appealed. And the second order-in-original No. 21/ADC/LD/GST/2024-25 order dated 15.05.2024 shall be appealed by the Liquidator. Therefore, the Liquidator identifies the claim as contingent claim.
TOTAL					18,06,40,005.00	18,06,40,005.00				10.16%					